

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0007006/2022	SANJIB KHATUA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /111 /2020 () //
2	BLAPL/0007007/2022	SK. RASKO VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BASTA /103 /2022 () //
3	BLAPL/0007008/2022	RAKESH NAIK VS STATE OF ODISHA	ASWINI KUMAR MISHRA 3 VS	barpalli /185 /2022 () //
4	BLAPL/0007009/2022	SK. MUMTAZ @ AMAN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	/ /0 () //
5	BLAPL/0007010/2022	MANA @ MANU @ MANORANJAN DAKUA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KANIHA /115 /2022 () //
6	BLAPL/0007011/2022	KAILASH KOUSHALYA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	LANJIGARH /34 /2022 () //
7	BLAPL/0007012/2022	RAMA CHANDRA BEHERA VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	PHIRINGIA /52 /2022 () //
8	BLAPL/0007013/2022	CHANDAN SAHOO VS STATE OF ODISHA	LINGARAJ MOHANTY VS	KHURDA ROAD G.R.P.S. /74 /2022 () //
9	BLAPL/0007014/2022	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BHARATPUR PS /254 /2022 () //
10	BLAPL/0007015/2022	BIKASH KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /175 /2020 () //
11	BLAPL/0007016/2022	MANOJ ROUT VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	/ /0 () //

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12	BLAPL/0007017/2022	BIJAY KUMAR KISAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	MAHULPALI /56 /2022 () //
13	BLAPL/0007018/2022	SADASHIBA BADHEI @ SADA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /55 /2022 () //
14	BLAPL/0007019/2022	SUBASH SAHOO VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	/ /0 () //
15	BLAPL/0007020/2022	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KISHORENGAR /57 /2022 () //
16	BLAPL/0007021/2022	KRUSHNA CHANDRA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAJURIPADA /134 /2021 () //
17	BLAPL/0007022/2022	RAJESWAR ROUSTRAY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MUNIGUDA /39 /2021 () //
18	BLAPL/0007023/2022	GOKUL MAHADEV CHANDURAKAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PADMAPUR /59 /2022 () //
19	BLAPL/0007024/2022	AMIT KUMAR YADAV VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BISSAMCUTTACK /73 /2021 () //
20	BLAPL/0007025/2022	JAGA NAG VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AINTHAPALI /471 /2021 () //
21	BLAPL/0007026/2022	RAM KUMAR CHOUDHURY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /3 /2022 () //
22	BLAPL/0007027/2022	TUKUNA NAYAK VS STATE OF ODISHA	S.S.RAY (2) VS	BERHAMPUR SADAR /118 /2022 () //
23	BLAPL/0007028/2022	SUJAN BEHERA @ SUJANA	JYOTIRMAYA SAHOO	KHALLIKOTE /285 /2022

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		VS	VS	()
24	BLAPL/0007029/2022	STATE OF ODISHA MENAKA KARKARIA	PANCHANAN PANIGRAHI	// CHANDILI /93 /2022
		VS	VS	()
25	BLAPL/0007030/2022	STATE OF ODISHA PRAHALLAD SAHOO	PANCHANAN PANIGRAHI	// BHUBAN /283 /2022
		VS	VS	()
26	BLAPL/0007031/2022	STATE OF ODISHA AZAD @ AJAD @ DUNNA KESHAB RAO @ MAHES @ BASWANTARA SANKAR RAO @ KANKAR	BASWANTARA SANKAR RAO @ KANKAR	// PARLAKHEMUNDI /35 /2010
		VS	VS	()
27	BLAPL/0007032/2022	STATE OF ODISHA SIMA @ SIMANCHAL BEHERA	SANTOSH KUMAR MAHANTY	// BUGUDA /106 /2022
		VS	VS	()
28	BLAPL/0007033/2022	STATE OF ODISHA MANOJ SWAIN	SANTOSH KUMAR MAHANTY	// KHALLIKOTE /354 /2022
		VS	VS	()
29	BLAPL/0007034/2022	STATE OF ODISHA DAKA GOUDA	SANTOSH KUMAR MAHANTY	// SURADA /103 /2003
		VS	VS	()
30	BLAPL/0007035/2022	STATE OF ODISHA ABHIMANYU SISA	RAGHUNATH BISWAL	// CHITRAKONDA /100 /2021
		VS	VS	()
31	BLAPL/0007036/2022	STATE OF ODISHA KRUPAKAR MUKHI	SURYAKANTA DWIBEDI	// TIKABALI /26 /2022
		VS	VS	()
32	BLAPL/0007037/2022	STATE OF ODISHA MANAS KUMAR NAYAK	SIDHARTHA SANKAR RAY	// / /0
		VS	VS	()
33	BLAPL/0007038/2022	STATE OF ODISHA SACHIN KUMAR	SIDHARTHA SANKAR RAY 1	// / /0
		VS	VS	()
34	BLAPL/0007039/2022	STATE OF ODISHA KULDEEP RANA	SIDHARTHA SANKAR RAY (1)	// / /0
		VS	VS	()

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35	BLAPL/0007040/2022	STATE OF ODISHA BALMIKI DALAI VS	JYOTIRMAYA SAHOO VS	// JARADA /184 /2022 ()
36	BLAPL/0007041/2022	STATE OF ODISHA PAPU DAS VS	SUDHANSU SEKHAR DASH VS	// //0 ()
37	BLAPL/0007042/2022	STATE OF ODISHA LAXMI NARAYAN PAIKRAY @ KUNA PAIKRAY VS	SUJIT KUMAR PATTNAIK VS	// KHALLIKOTE /173 /2022 ()
38	BLAPL/0007043/2022	STATE OF ODISHA DENGA MUNA @ RAMESH PARIDA VS	BHABANI SHANKAR DASPARIDA VS	// KUMBHARAPARA /283 /2018 ()
39	BLAPL/0007044/2022	STATE OF ODISHA DEEPAK KUMAR BAG VS	BAIDHAR SAHOO VS	// BOLANGIR SADAR /249 /2022 ()
40	BLAPL/0007045/2022	STATE OF ODISHA GUDDU @ DEBASISH SAHOO VS	JNYANANANDA PANDA VS	// CHAULIAGANJA /12 /2016 ()
41	BLAPL/0007046/2022	STATE OF ODISHA RAJ MOHAN GAMANGO VS	SUCHIT KUMAR NAYAK VS	// MOHANA /238 /2021 ()
42	BLAPL/0007047/2022	STATE OF ODISHA SIPUN NAIK @ GOPA @ SIPU NAIK VS	ARUN KUMAR DAS 1 VS	// TALCHER TOWN /134 /2022 ()
43	BLAPL/0007048/2022	STATE OF ODISHA GUDDU @ DEBASISH SAHOO VS	J.N.PANDA VS	// CHAULIAGANJA /29 /2016 ()
44	BLAPL/0007049/2022	STATE OF ODISHA SUKLAL MUNDA VS	AKSHAYA KUMAR SAHOO VS	// HEMGIR /226 /2021 ()
45	BLAPL/0007050/2022	STATE OF ODISHA SURYA HEMBRAM VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// HEMGIR /226 /2021 () //

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46	BLAPL/0007051/2022	PRADEEP NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /299 /2022 () //
47	BLAPL/0007052/2022	BADANI BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
48	BLAPL/0007053/2022	SUSHANTA BEHERA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	JHARPOKHARIA /124 /2022 () //
49	BLAPL/0007054/2022	PRATAP MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /158 /2021 () //
50	BLAPL/0007055/2022	DINESH KUMAR NAYAK VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	SESHKHAL /52 /2022 () //
51	BLAPL/0007056/2022	RAMANANDA CHOUDHARY VS STATE OF ODISHA	MANOJ KUMAR PATI VS	BOLANGIR TOWN /68 /2021 () //
52	BLAPL/0007057/2022	AFTAB SHAIKH @ AFTAB MUSTAFA SHAIKH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KORAPUT GRPS /13 /2022 () //
53	BLAPL/0007058/2022	SACHIN SWALSINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHANDRAPUR /50 /2021 () //
54	BLAPL/0007059/2022	MAHENDAR @ MAHENDER KUMAR VS UNION OF INDIA (NCB)	BISWAJIT RANJAN TRIPATHY VS	NCB BHUBANESWAR /3 /2019 () //
55	BLAPL/0007060/2022	TUTU TANDI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PHIRINGIA /85 /2020 () //
56	CMAPL/0000301/2022	HEMALATA PATRA VS STATE OF ODISHA	ADV VS	// () //
57	CMAPL/0000302/2022	M/S.YARID TIMBER DEPOT	ADV.	//

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		VS	VS	()
		STATE OF ODISHA		//
58	CMAPL/0000303/2022	SATYABHAMA MISHRA	ADV.	//
		VS	VS	()
		MEMBER,BOARD OF REVENUE,ODISHA		//
59	CMAPL/0000304/2022	MEGHANATH BISSOI	P.V BALAKRISHNA	//
		VS	VS	()
		COLLECTOR, KORAPUT		//
60	CMP/0000651/2022	NEETIKUSUM DAGARA	PRAFULLA KUMAR RATH	//
		VS	VS	2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha *)
		SIDHESWAR MATHA PARICHALANA SAMITY		CS/0000296/2010
61	CMP/0000652/2022	SUJESTHA SAHOO	AMIT PRASAD BOSE	//
		VS	VS	()
		KAILASH CHANDRA SAHOO		//
62	CMP/0000653/2022	BIJAY @ AMULYA MAHUNTA	SAMARENDRA BAHADUR	//
		VS	VS	()
		HARISH CHANDRA ROUT		//
63	CONTC/0004672/2022	PATITAPABAN DAS	TATHAGATA SAHOO	//
		VS	VS	()
		ANU GARG, PRINCIPAL SECY., W.R DEPT.		//
64	CONTC/0004673/2022	BIBHUDATTA SWAIN	ADV	//
		VS	VS	()
		SUSHANTA KUMAR PANIGRAHI, SENIOR GENERAL MANAGER(CONST ), ODISHA POWER TRANSMISSION CO.L.T.D		
65	CONTC/0004674/2022	SANTOSH KUMAR PADHI	JITENDRA KUMAR LENKA	//
		VS	VS	()
		BISHNUPADA SETHI, I.A.S		//
66	CONTC/0004675/2022	PRATAP CHANDRA SAHOO	ADV	//
		VS	VS	()
		PRAVAKAR DAS		//
67	CONTC/0004676/2022	ASHOK KUMAR ROUT	ADV	//
		VS	VS	()
		BISHNUPADA SETHY, I.A.S		//
68	CONTC/0004677/2022	PRABHAT KUMAR MISHRA	JYOTI RANJAN KHUNTIA	//
		VS	VS	()

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		BISHNUPADA SETHI, I.A.S.		//
69	CONTC/0004678/2022	BINODINI MOHAPATRA	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, SECY., S AND ME DEPT.		//
70	CONTC/0004679/2022	NARHARI NAYAK	ADV	//
		VS	VS	0
		BHOLANATH SETHI, TAHASILDAR, RAJANAGAR.		//
71	CONTC/0004680/2022	DURGA CHARAN PARIDA	SIVA SANKAR CHAINI	//
		VS	VS	0
		DR. BRUNDHA D, I.A.S.		//
72	CONTC/0004681/2022	RAMANUJ MEHER	ADV	//
		VS	VS	0
		BEDABYASH BHOI, TAHASILDAR, JUNAGARH		//
73	CONTC/0004682/2022	JIBAN JYOTI PATTANAIK	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
74	CONTC/0004683/2022	PRAVAT MANJARI MISHRA	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
75	CONTC/0004684/2022	SATYABRATA MISHRA	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
76	CONTC/0004685/2022	SANDHYARANI DEVI	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
77	CONTC/0004686/2022	PRAMATH THAYAL	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
78	CONTC/0004687/2022	R.NAGESWAR RAO	ADV	//
		VS	VS	0
		SANJEEV CHOPRA, I.A.S.		//
79	CONTC/0004688/2022	ASHIRBAD MOHAPATRA	SUBHANKAR ROUT	//
		VS	VS	0
		RAJ KUMAR SHARMA, ADDL. CHIEF., SECY., H AND FW DEPT.		//

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80	CONTC/0004689/2022	RAMESH CHANDRA MISHRA VS VIR VIKRAM YADAV, I.A.S.	NIRANJAN LENKA VS	// () //
81	CONTC/0004690/2022	KADAMBARI DAS VS PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR	ADV VS	// () //
82	CONTC/0004691/2022	SABITA MADALA VS BISHNUPADA SETHY, I.A..S	ADV VS	// () //
83	CONTC/0004692/2022	SUDHIRANJAN KHATUA VS BISHNUPADA SETHI, I.A.S.	ADV VS	// () //
84	CONTC/0004693/2022	SUCHITRA PATNAIK VS BISHNUPADA SETHY, I.A.S	ADV VS	// () //
85	CONTC/0004694/2022	DAITARY PATRA VS SATYABRATA SAHU, I.A.S	ADV VS	// () //
86	CONTC/0004695/2022	PRATIMA CHAND VS GENERAL MANAGER, AIRPORTS AUTHORITY OF INDIA	ADV VS	// () //
87	CRLA/0000579/2022	SK. RAFIQUE VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	//0 () //
88	CRLA/0000580/2022	BIKASH SAHOO VS STATE OF ODISHA	UDIT RANJAN JENA VS	MANAMUNDA /108 /2022 () //
89	CRLA/0000581/2022	BRAJA KISHORE SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /57 /2019 () //
90	CRLA/0000582/2022	PABITRA PANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	TOMANDO /17 /2018 () //
91	CRLA/0000583/2022	BAIKUNTHA @ BAIJANATH RAUTI	JNYANANANDA PANDA	JAIPATNA /246 /2013



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		VS	VS	()
92	CRLA/0000584/2022	STATE OF ODISHA PANCHANAN BARIK	GOPAL KRUSHNA MOHANTY	// BHUBANESWAR VIGILANCE /13 /2009
		VS	VS	()
93	CRLLP/0000029/2022	STATE OF ODISHA(VIG.) KRISHNA CHANDRA PATRA	B.B.CHAMPATIRAY	// / /0
		VS	VS	()
94	CRLMA/0000176/2022	JAMBESWAR PATRA BISHWA MOHAN JENA	ADV.	// BOLANGIR TOWN /208 /2011
		VS	VS	()
95	CRLMA/0000177/2022	STATE OF ODISHA ANKIT KHANDELWAL	ADV.	// BARIPADA TOWN /271 /2014
		VS	VS	()
96	CRLMC/0002004/2022	STATE OF ODISHA PITABASA BHUE	TRILOCHAN NANDA	// PUINTALA /148 /2019
		VS	VS	()
97	CRLMC/0002005/2022	STATE OF ODISHA REWAT RAM	MOHENDRA KUMAR MOHAPATRA	J.M.F.C.,BOLANGIR(Balangir) GR/0000963/2019
		VS	VS	()
98	CRLMC/0002006/2022	STATE OF ODISHA(VIG.) MUNA@GOUTAM KUMAR PATRA	PRAVASH CHANDRA JENA	// JALESWAR /310 /2020
		VS	VS	()
99	CRLMC/0002007/2022	STATE OF ODISHA MAYANK MISHRA	MANORANJAN PADHY	// JEYPORE SADAR /119 /2019
		VS	VS	()
100	CRLMC/0002008/2022	STATE OF ODISHA HARI@HARIBANDHU KHILLO	SURYAKANTA DASH	// MACHHKUND /4 /2016
		VS	VS	()
101	CRLMC/0002009/2022	STATE OF ODISHA KUNA@KAILASH OJHA	PRADEEP KUMAR KUNDU	// NIALI /40 /1998
		VS	VS	()
102	CRLMC/0002010/2022	STATE OF ODISHA MANAS PANDA@MANAS RANJAN PANDA	SOUMYA RANJAN DAS	// NEMALO /103 /2022
		VS	VS	()

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103	CRLMC/0002011/2022	STATE OF ODISHA KISHORE PATRA@KISHORE CHANDRA PATRA VS DUMURI TUDU	BYOMOKESH SAHOO VS	// / /0 ()
104	CRLMC/0002012/2022	ARJUN SAHU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// JHARSUGUDA /3 /2022 ()
105	CRLMP/0001485/2022	JAERA BIBI VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// / /0 ()
106	CRLMP/0001486/2022	ZULFUKAR BHUTTO VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// / /0 ()
107	CRLMP/0001487/2022	ASIT KUMAR SAMAL VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// / /0 ()
108	CRLMP/0001488/2022	GANGADHAR ROUSTRAY VS STATE OF ODISHA(VIG.)	DEBI PRASAD DHAL VS	// CUTTACK VIGILANCE /72 /1997 SPECIAL COURT,CUTTACK(Cuttack) TR/0000006/2012
109	CRLMP/0001489/2022	KETAKI PANI VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// / /0 ()
110	CRLMP/0001490/2022	BISWAJIT JENA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// / /0 ()
111	CRLMP/0001491/2022	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// / /0 ()
112	CRLMP/0001492/2022	SANJAYA KUMAR PANDA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// / /0 ()
113	CRLMP/0001493/2022	TRINATH NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()

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114	CRLMP/0001494/2022	SURYA NARAYAN SATPATHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
115	CRLMP/0001495/2022	PRIYANKA PRIYADARSHINI RAY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
116	CRLMP/0001496/2022	KESHAB CHANDRA PANIGRAHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
117	CRLMP/0001497/2022	SURENDRA KUMAR SAHOO VS COLLECTOR, JAJPUR	BHAGABAN MOHANTY VS	//0 0 //
118	CRLMP/0001498/2022	KISHORE PALAI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 0 //
119	CRLREV/0000333/2022	GOPAL KAR @ GOPAL CHANDRA KAR VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	BINJHARPUR /204 /2017 0 //
120	FAO/0000290/2022	INDUBATI MOHANTA VS DALJEET KAUR	BIRANCHI NARAYAN RATH VS	// 0 //
121	FAO/0000291/2022	DIVISIONAL MANAGER, M/S. ORIENTNAL INSURANCE COMPANY LTD. VS MANORANJAN BEHERA	G.P.DUTTA VS	// 0 //
122	MACA/0000362/2022	D.M./M/S. ORIENTAL INSURANCE COMPANY LTD. VS MANORAMA BISWAL	G.P.DUTTA VS	// 0 //
123	MACA/0000363/2022	DIVISIONAL MANAGER, M/S. ORIENTNAL INSURANCE COMPANY LTD. VS ARATI @ ARADA SAHU @ BANKA	G.P.DUTTA VS	// 0 //
124	MACA/0000364/2022	LEGAL MANAGER, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD. VS PRAHALLAD RANA	G.P.DUTTA VS	// 0 //
125	MATA/0000142/2022	JALANDHARA PATRA	SUBRATA PANDA	//

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		VS	VS	()
126	RPFAM/0000159/2022	SABITA PATRA ABHIMANYU BEHERA	SUNIL KUMAR PANDA	//
		VS	VS	()
127	RSA/0000169/2022	BILASINI BEHERA GOURANGA CHARAN HOTA	ASHOK KUMAR APAT	//
		VS	VS	()
128	RSA/0000170/2022	LAXMIPRIYA MOHANTY STATE OF ODISHA	CHOUDHURY SATYAJIT MISHRA, AGA	//
		VS	VS	A.D.J.,CHAMPUA(Kendujhar)
129	RSA/0000171/2022	MD. ALAM STATE OF ODISHA	CHOUDHURY SATYAJIT MISHRA, AGA	//
		VS	VS	A.D.J.,CHAMPUA(Kendujhar)
130	RVWPET/0000166/2022	RAHISA KHATOON SHANTILATA PANDA	PARTHA SARATHI NAYAK	//
		VS	VS	()
131	RVWPET/0000167/2022	DISTRICT REGISTRAR, JAJPUR HINDUSTHAN UDYOG LTD.	ASHOK KUMAR PANIGRAHI	//
		VS	VS	()
132	RVWPET/0000168/2022	MAHANADI COALFIELDS LTD. SASHI BHUSAN PARIDA	BIREN SANKAR TRIPATHY	//
		VS	VS	()
133	SAO/0000007/2022	STATE OF ODISHA REBATI ROUT	SANJIB SWAIN	//
		VS	VS	()
134	TRP(C)/0000263/2022	SUSHAMA DEI ANITA GOUDA	RAKESH KUMAR ROUSTRAY	//
		VS	VS	()
135	TRP(C)/0000264/2022	DURBASA KARUAN PUJA PRUSTY	UMA CHARAN MISHRA	//
		VS	VS	()
136	TRP(C)/0000265/2022	BIJAY KUMAR PRUSTY SUBHALAXMI PANDA	DAYANIDHI MISHRA	//
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	TRP(C)/0000266/2022	NIRANJAN BARIK SHIBANGI CHOUDHURY VS	BIBHUTI RANJAN MOHANTY VS	// // ()
138	TRP(C)/0000267/2022	SOUBHAGYA NAYAK RASHMITA DASH VS	SIVA SANKAR CHAINI VS	// // ()
139	TRP(C)/0000268/2022	DEEPAK KUMAR MISHRA SUDHASHREE BISWAL VS	ASHOK KUMAR SAHOO VS	// // ()
140	TRP(C)/0000269/2022	SATYABRAT BISWAL GAYATRI CHOUDHURYA VS	AKSHYAY KUMAR DORA VS	// // ()
141	WA/0000983/2022	ASWIN KUMAR PATRO STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// // ()
142	WA/0000984/2022	BIJAY KUMAR DANDAPAT STATE OF ODISHA VS	UTTAM KUMAR SAHOO, ASC VS	// // ()
143	WA/0000985/2022	TULESWAR MAJHI DIRECTOR,ECONOMICS AND STATISTICS, ODISHA VS	MANOJ KUMAR KHUNTIA, AGA VS	// // ()
144	WA/0000986/2022	SURAJ PADHAN STATE OF ODISHA VS	DEBENDRA KUMAR MOHANTY, ASC VS	// // ()
145	WP(C)/0018366/2022	HEMASAGAR SAHU M/S J.B.AUTOMOBILES VS	T.K.J.SAMANTA VS	// // ()
146	WP(C)/0018367/2022	THE COLLECTOR AND DM, JAGATSINGHPUR GOPAL POTHAL VS	DILLIP KUMAR RAY VS	// // ()
147	WP(C)/0018368/2022	STATE OF ODISHA MD. RAIS AHMED VS	SANTOSH KUMAR DWIVEDY VS	// // ()
		REGIONAL DIRECTOR, RBI, BBSR		//

**ORISSA HIGH COURT****FILING REPORT AS ON :22/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	WP(C)/0018369/2022	SANTOSH PANDA VS R.T.O., CUTTACK	K.C.MAJHI VS	// 0 //
149	WP(C)/0018370/2022	KISHWAR MANTU VS R.T.O., BBSR 1	K.C.MAJHI VS	// 0 //
150	WP(C)/0018371/2022	TRUPTI RANJAN PAIKARAY VS R.T.O., BBSR	K.C.MAJHI VS	// 0 //
151	WP(C)/0018372/2022	KISHWAR MANTU VS R.T.O. BBSR-I	K.C.MAJHI VS	// 0 //
152	WP(C)/0018373/2022	PABANI JENA VS R.T.O., CUTTACK	K.C.MAJHI VS	// 0 //
153	WP(C)/0018374/2022	ANJAN KUMAR GHOSH VS R.T.O. BBSR-I	K.C.MAJHI VS	// 0 //
154	WP(C)/0018375/2022	HIMANSU PATTANAİK VS R.T.O., KENDRAPARA	K.C.MAJHI VS	// 0 //
155	WP(C)/0018376/2022	SATYA RANJAN BEHERA VS R.T.O. CUTTACK	K.C.MAJHI VS	// 0 //
156	WP(C)/0018377/2022	BISWADATTA JENA VS THE MANAGING DIRECTOR, HDFC BANK, MUMBAI	SASHIBHUSAN DAS VS	// 0 //
157	WP(C)/0018378/2022	GAYADHAR SAHOO VS SUB-COLLECTOR, BALASORE	BIRAJA PRASANNA DAS VS	// 0 //
158	WP(C)/0018379/2022	DURBADALA KUMBHAR VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
159	WP(C)/0018380/2022	SARATA BEHERA	BIRAJA PRASANNA DAS	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0018381/2022	SUB-COLLECTOR, BALASORE JADUMANI SATAPATHY	SWAPNIL ROY	//
		VS	VS	0
161	WP(C)/0018382/2022	STATE OF ODISHA SAROJ KANTA CHAINI	SWAPNIL ROY	//
		VS	VS	0
162	WP(C)/0018383/2022	STATE OF ODISHA GAGAN BIHARI LENKA	SWAPNIL ROY	//
		VS	VS	0
163	WP(C)/0018384/2022	STATE OF ODISHA HEMENDRA MOHANTA	SWAPNIL ROY	//
		VS	VS	0
164	WP(C)/0018385/2022	STATE OF ODISHA LOPAMUDRA MISHRA	SASWATI MOHAPATRA	//
		VS	VS	0
165	WP(C)/0018386/2022	STATE OF ODISHA DR. CHANDRA SEKHAR HOTA	BIDYALOK MOHAPATRA	//
		VS	VS	0
166	WP(C)/0018387/2022	STATE OF ODISHA PRABHAKAR BISWAL	MIHIR KANTA RATH	//
		VS	VS	0
167	WP(C)/0018388/2022	STATE OF ODISHA NISHAN RAI	SANJAY KUMAR BEHERA	//
		VS	VS	0
168	WP(C)/0018389/2022	STATE OF ORISSA PRIYANKA DAS	H.S.SATAPATHY	//
		VS	VS	0
169	WP(C)/0018390/2022	AMIT MOHANTY KUNTALA SAHOO	PABITRA KUMAR BEHERA	//
		VS	VS	0
170	WP(C)/0018391/2022	STATE OF ODISHA MADAN MOHAN TRIPATHY	DEEPALI MAHAPATRA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	WP(C)/0018392/2022	STATE OF ODISHA DAMODAR PATNAIK VS	SUKANTA KUMAR DALAI VS	// // ()
172	WP(C)/0018393/2022	STATE OF ODISHA SAULIN SASMITA KUMARI VS	JITENDRA KUMAR DIGAL VS	// // ()
173	WP(C)/0018394/2022	STATE OF ODISHA HRUSHIKESH SWAIN VS	SUKANTA KUMAR DALAI VS	// // ()
174	WP(C)/0018395/2022	STATE OF ODISHA SUBHASISH SAHOO VS	PRAFULLA KUMAR RATH VS	// // ()
175	WP(C)/0018396/2022	STATE OF ODISHA ARAKHITA SAHOO VS	VS	// // ()
176	WP(C)/0018397/2022	STATE OF ODISHA PRAVATI PARIJA VS	SANKARACHARYA CHOUDHURY VS	// // ()
177	WP(C)/0018398/2022	STATE OF ODISHA RAGHUNATH BEHERA VS	DEBASISH KUMAR PANDA VS	// // ()
178	WP(C)/0018399/2022	UNION OF INDIA PRADIP KUMAR TANDY VS	SRINIVAS MOHANTY VS	// // ()
179	WP(C)/0018400/2022	STATE OF ODISHA GIRIJA SANKAR PANDA VS	SURESH KUMAR JENA VS	// // ()
180	WP(C)/0018401/2022	STATE OF ORISSA SROTASWINEE SARAN VS	SANGRAM KUMAR SINGH VS	// // ()
181	WP(C)/0018402/2022	UNION OF INDIA BASANTA KUMAR SAGARIA VS	RAJIB LOCHAN PATNAIK VS	// // ()
		STATE OF ODISHA		//



**ORISSA HIGH COURT****FILING REPORT AS ON :22/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WP(C)/0018403/2022	PRAGYAN PARAMITA NAYAK VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
183	WP(C)/0018404/2022	PRATIMA NAYAK VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
184	WP(C)/0018405/2022	SULOCHANA SAHOO VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
185	WP(C)/0018406/2022	DHARITRI PRIYADARSHINI VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
186	WP(C)/0018407/2022	SANTILATA PARIDA VS UNION OF INDIA	ANUGRAHA NARAYAN SAMANTARAY VS	// 0 //
187	WP(C)/0018408/2022	SUBHASIS RATH VS THE COLLECTOR, PURI	GOPINATH MISHRA VS	// 0 //
188	WP(C)/0018409/2022	SHIBA PRASAD PARDIA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
189	WP(C)/0018410/2022	AMIT KUMAR SRIBASTAB VS ODISHA HUMAN RIGHTS COMMISSION, BBSR	ARUN KUMAR PATRA VS	// 0 //
190	WP(C)/0018411/2022	BRUNDARANI MISHRA VS DIRECTOR, MUNICIPAL ADMINISTRATION, H AND UD DEPT., BBSR	KULADA NANDA DAS VS	// 0 //
191	WP(C)/0018412/2022	BIJAYALAXMI MOHANTY VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
192	WP(C)/0018413/2022	SURENDRA RAUL VS COLLECTOR, BALASORE	PRAVASH CHANDRA JENA VS	// 0 //
193	WP(C)/0018414/2022	MANOJ SAHOO	SUBASH CHANDRA ACHARYA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0018415/2022	PRADIP KUMAR ROUT	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0018416/2022	SANJAY KUMAR NAYAK	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0018417/2022	KARUNAKAR NAIK	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0018418/2022	KHAGESWAR NAIK	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
198	WP(C)/0018419/2022	BISHNUPRIYA MOHANTY	PRABHAT KUMAR DAS	//
		VS	VS	0
		TAHASILDAR, JAJPUR		//
199	WP(C)/0018420/2022	BASANTI BARIK	SUBHADUTTA ROUTH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0018421/2022	JAGABANDHU CHALAN	SOBHANA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0018422/2022	GOVINDA CHANDRA BHAGIRATHI	SOBHANA SAHOO	//
		VS	VS	0
		SECY. TO GOVT., WATER RESOURCES DEPT., BBSR		//
202	WP(C)/0018423/2022	BAJING ARJUNA	SOBHANA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0018424/2022	GUPTA JOLLA	SOBHANA SAHOO	//
		VS	VS	0
		SECY. TO GOVT., WATER RESOURCES DEPT., BBSR		//
204	WP(C)/0018425/2022	PADMANAV BISOI	SOBHANA SAHOO	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0018426/2022	STATE OF ODISHA DALABAHADUR ADHIKARI VS	SOBHANA SAHOO VS	// // 0
206	WP(C)/0018427/2022	SECY. TO GOVT., WATER RESOURCES DEPT., BBSR SENAPATI HARIJAN VS	SOBHANA SAHOO VS	// // 0
207	WP(C)/0018428/2022	STATE OF ODISHA LAKSHMAN KHILLO VS	SOBHANA SAHOO VS	// // 0
208	WP(C)/0018429/2022	SECY. TO GOVT., WATER RESOURCES DEPT., BBSR DUNNA LOHIDAS VS	SOBHANA SAHOO VS	// // 0
209	WP(C)/0018430/2022	STATE OF ODISHA D.VENKATARAMANA VS	SOBHANA SAHOO VS	// // 0
210	WP(C)/0018431/2022	SECY. TO GOVT., WATER RESOURCES DEPT., BBSR UMASHANKAR JENA VS	SOBHANA SAHOO JAGAMOHAN PATTANAİK VS	// // 0
211	WP(C)/0018432/2022	STATE OF ODISHA ASHOK KUMAR BARIK VS	SK. ZAFARULLA VS	// // 0
212	WP(C)/0018433/2022	STATE OF ODISHA RANGADHAR MAHANTA VS	SIDDHARTHA SAMAL VS	// // 0
213	WP(C)/0018434/2022	STATE OF ODISHA DR. NRUSINGHA CHARAN DAS VS	BIJAY KUMAR ROUT VS	// // 0
214	WP(C)/0018435/2022	STATE OF ORISSA BHASKAR CHANDRA MAHANTA VS	SIDDHARTHA SAMAL VS	// // 0
215	WP(C)/0018436/2022	STATE OF ODISHA M/S SASU BAHU SALT FACTORY VS	UMESH CHANDRA PATNAİK VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0018437/2022	RAMAKRISHNA SAHU VS UNION OF INDIA	SIDHESWAR MOHANTY VS	// 0 //
217	WP(C)/0018438/2022	NARENDRA MAHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
218	WP(C)/0018439/2022	DEBENDRA MAHANTA VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
219	WP(C)/0018440/2022	M/S SWAIN AND CO. VS CHIEF COMMNR. INCOME TAX, ODISHA REGION	ASIT KUMAR DASH VS	// 0 //
220	WP(C)/0018441/2022	KAILASH CHANDRA TRIPATHY VS SECY.,MSME, GOVT. OF INDIA, NEW DELHI	SHAKTI PRASAD DAS VS	// 0 //
221	WP(C)/0018442/2022	NAGENDRA PRASAD BISWAL VS MEMBER CO OPERATIVE TRIBUNAL, ODISHA	B Aidhar Sahoo VS	// 0 //
222	WP(C)/0018443/2022	NRUSINGH PRASAD SUNDARAY VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
223	WP(C)/0018444/2022	ADARA NAG VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
224	WP(C)/0018445/2022	JITENDRA KUMAR BEHERA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
225	WP(C)/0018446/2022	SAKTI BIO FERTILISERS, DHENKANAL VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
226	WP(C)/0018447/2022	ANIL KUMAR BURUDA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
227	WP(C)/0018448/2022	BIJAY KUMAR NAYAK	BIJAY KUMAR MOHANTY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0018449/2022	STATE OF ODISHA K.BHIMASENA DORA	KUNAL KUMAR SWAIN	//
		VS	VS	0
229	WP(C)/0018450/2022	STATE OF ODISHA SURYANSI SAHOO	ANKITA MUKHERJI	//
		VS	VS	0
230	WP(C)/0018451/2022	STATE OF ORISSA RABINDRA NATH PANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
231	WP(C)/0018452/2022	STATE OF ODISHA MANAS RANJAN DASH	TRILOCHAN PANIGRAHI	//
		VS	VS	0
232	WP(C)/0018453/2022	THE EXECUTIVE ENGINEER (ELECT.) TPCODL, PURI RUDRA NARAYAN PRADHAN	AMIT PRASAD BOSE	//
		VS	VS	0
233	WP(C)/0018454/2022	STATE OF ORISSA SURENDRA KUMAR CHAND	KUNAL KUMAR SWAIN	//
		VS	VS	0
234	WP(C)/0018455/2022	STATE OF ODISHA LAXMIDHAR MAHANTA	PARTHA SARATHI DAS	//
		VS	VS	0
235	WP(C)/0018456/2022	STATE OF ODISHA PRABASINI PANDA	DURGESH NARAYAN RATH	//
		VS	VS	0
236	WP(C)/0018457/2022	STATE OF ORISSA PRAHALLAD DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
237	WP(C)/0018458/2022	CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR M/S MAA AMBIKA STONE PRODUCTS	PANKAJ KHANDELWAL	//
		VS	VS	0
238	WP(C)/0018459/2022	STATE OF ODISHA NALI SAHOO	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0018460/2022	STATE INFORMATION COMMISSIONER, BBSR M/S. RELIABLE SECURITY AND INTELLIGENCE SERVICES AT WOTIHALASORE	SUBHRANSU BHUSAN MOHANTY	// //
		VS	VS	0
240	WP(C)/0018461/2022	MD., ORISSA STATE COOPERATIVE MILK PRODUCTION FEDERATION LTD, BBSR PURNA CHANDRA ROUT	SUBHRANSU BHUSAN MOHANTY	// //
		VS	VS	0
241	WP(C)/0018462/2022	CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR RATNAKAR JENA	SUBHRANSU BHUSAN MOHANTY	// //
		VS	VS	0
242	WP(C)/0018463/2022	STATE OF ODISHA MONALISHA DAS	AMIT KUMAR DAS	// //
		VS	VS	0
243	WP(C)/0018464/2022	EXECUTIVE ENGINEER (AGM) TPCODL, CUTTACK BINOD BIHARI DASH	DILLIP KUMAR MOHAPATRA	// //
		VS	VS	0
244	WP(C)/0018465/2022	STATE OF ODISHA MRUTYURANJAN PATRA	J.K.KHANDAYATRAY	// //
		VS	VS	0
245	WP(C)/0018466/2022	UNION OF INDIA PRADEEP KUMAR MISHRA	DILLIP KUMAR MOHAPATRA	// //
		VS	VS	0
246	WP(C)/0018467/2022	STATE OF ODISHA LAMBODAR SA	SUBHRANSU BHUSAN MOHANTY	// //
		VS	VS	0
247	WP(C)/0018468/2022	STATE OF ODISHA KALYANI RAY	DILLIP KUMAR MOHAPATRA	// //
		VS	VS	0
248	WP(C)/0018469/2022	STATE OF ODISHA ANIL KUMAR PATEL	DILLIP KUMAR MOHAPATRA	// //
		VS	VS	0
249	WP(C)/0018470/2022	STATE OF ODISHA HARINATH SAHOO	DILLIP KUMAR MOHAPATRA	// //
		VS	VS	0
		STATE OF ORISSA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :22/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	WP(C)/0018471/2022	KARUNAKAR JENA VS STATE OF ORISSA	J.K.MISHRA 2 VS	// 0 //
251	WP(C)/0018472/2022	DURYODHAN DASH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
252	WP(C)/0018473/2022	RAMANATH ACHARYA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
253	WP(C)/0018474/2022	PRABASINI SARANGI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0018475/2022	NARYAN CHANDRA PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
255	WP(C)/0018476/2022	NARAYAN PRASAD PANDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0018477/2022	KADAMBINI PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0018478/2022	NARAYAN CHANDRA DASH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
258	WP(C)/0018479/2022	JOGINDRA PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0018480/2022	M/S. HEMANTA KUMAR SHARMA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
260	WP(C)/0018481/2022	POOJA AGARWAL VS PRINCIPAL COMMNR. OF INCOME TAX, BBSR-I	RUDRA PRASAD KAR VS	// 0 //
261	WP(C)/0018482/2022	BANABIHARI ROUT	DILLIP KUMAR MOHAPATRA	//

**ORISSA HIGH COURT****FILING REPORT AS ON :22/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0018483/2022	RUDRA NARAYAN PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0018484/2022	CHITTARANJAN DASH	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0018485/2022	NIRANJAN SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0018486/2022	SUDHA TRIPATHY	ANITA NANDA	//
		VS	VS	0
		AO-CUM-DISTRICT FORESTS OFFICER, BALASORE WILDLIFE DIV.		//
266	WP(C)/0018487/2022	CHARULATA DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0018488/2022	DENISH MANDAL	BISWARANJAN DAS	//
		VS	VS	0
		STATE OF ORISSA		//
268	WP(C)/0018489/2022	SUBASIS DAS	NIRMAL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0018490/2022	SASHIDHAR BAG	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
270	WP(C)/0018491/2022	KEDARNATH SWAIN	SANGITA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0018492/2022	DR. HEMANTA KUMAR BEHERA	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0018493/2022	SUNIL KUMAR RAY	OMKAR DEVDAS	//
		VS	VS	0



## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0018494/2022	STATE OF ODISHA AMARENDRA SAHOO VS	RABINDRANATH PRUSTY VS	// // ()
274	WP(C)/0018495/2022	STATE OF ODISHA SARAT CHANDRA SAHOO VS	SANJIB KUMAR RATH VS	// // ()
275	WP(C)/0018496/2022	STATE OF ORISSA BINOD BIHARI KHUNTIA VS	G.K.NANDA VS	// // ()
276	WP(C)/0018497/2022	STATE OF ORISSA SAROJBALA PANDA VS	G.K.NANDA VS	// // ()
277	WP(C)/0018498/2022	STATE OF ORISSA DIST. TRANSPORT MANAGER, JEYPORE VS	AMITAV TRIPATHY VS	// // ()
278	WP(C)/0018499/2022	CERTIFICATE OFFICER-CUM-SUB-COLLECTOR, JEYPORE TAPAS KUMAR NAYAK VS	RABI NARAYAN PANDA VS	// // ()
279	WP(C)/0018500/2022	STATE OF ODISHA MANOJ KUMAR DAS VS	RABI NARAYAN PANDA VS	// // ()
280	WP(C)/0018501/2022	STATE OF ODISHA PRAVAKAR PANDA VS	CHINMAY NAYAK VS	// // ()
281	WP(C)/0018502/2022	STATE OF ODISHA ASHUTOSH JENA VS	SHASHI BHUSAN JENA VS	// // ()
282	WP(C)/0018503/2022	STATE OF ODISHA BALARAM KAR VS	HEMANTA KUMAR ROUT VS	// // ()
283	WP(C)/0018504/2022	STATE OF ODISHA RAMA CHANDRA BEHERA VS	SHASHI BHUSAN JENA VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :22/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0018505/2022	RANJAN KUMAR MALIK VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
285	WP(C)/0018506/2022	MUNIR BEG VS R.T.O., PHULBANI	BRAJA MOHAN SARANGI VS	// 0 //
286	WP(C)/0018507/2022	MUNIR BEG VS R.T.O.,PHULBANI	BRAJA MOHAN SARANGI VS	// 0 //
287	WP(C)/0018508/2022	RAJU MALLICK VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
288	WP(C)/0018509/2022	BHABANI SHANKAR PATTNAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
289	WP(C)/0018510/2022	SANKARSAN BARAL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
290	WP(C)/0018511/2022	AJAYA BISWAL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
291	WP(C)/0018512/2022	SANATAN NAYAK VS GOVT. OF ODISHA	SUBHAM SHARMA VS	// 0 //
292	WP(C)/0018513/2022	DURYODHAN NAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0018514/2022	M/S. STERLING WILSON PVT. LTD., MUMBAI VS M/S. ODISHA POWER TRANSMISSION CORP. LTD., BBSR	SARADA PRASANNA SARANGI VS	// 0 //
294	WP(C)/0018515/2022	BISWAJIT MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0018516/2022	TARUN KUMAR NANDY	PRAFULLA KUMAR MOHAPATRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ORISSA		//
296	WP(C)/0018517/2022	DASARATHI JENA	PITAMBAR PATRA	//
		VS	VS	()
		STAR HEALTH AND ALLIED INSURANCE COMPANY LTD., BBSR		//
297	WP(C)/0018518/2022	LALITA NAYAK	H.N.TRIPATHY	//
		VS	VS	()
		COLLECTOR, CUTTACK		//
298	WP(C)/0018519/2022	SABAITA SETHY	KUNJA SUNDAR DAS	//
		VS	VS	()
		STATE OF ODISHA		//
299	WP(C)/0018520/2022	ANNA PAURNA NAYAK	KUNJA SUNDAR DAS	//
		VS	VS	()
		STATE OF ODISHA		//
300	WP(C)/0018521/2022	SANTILATA BESERA	KUNJA SUNDAR DAS	//
		VS	VS	()
		STATE OF ODISHA		//
301	WPCRL/0000092/2022	SHREEKANTA BARIK	ASHOK KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
302	WPCRL/0000093/2022	D.ANITA MAJHI @ MILA	PRASANTA KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
303	WPCRL/0000094/2022	DR.SATYABRATA PATNAIK	BIBHU PRASAD MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0008837/2022	KUMAR SWAIN	ANUGRAHA NARAYAN SAMANTARAY	TIRTOL /74 /2022
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0008838/2022	ANCHA PURNAMAJHI	MAHES DAS	KOTOAGARH /28 /2008
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0008839/2022	RAJESH KUMAR SHAW	PRIYA RANJAN SINGH	DHENKANAL SADAR /83 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0008840/2022	STATE OF ODISHA RASHMI REKHA MOHANTY VS	MANOJ KUMAR MOHANTY VS	// BERHAMPUR TOWN /192 /2022 ()
308	ABLAPL/0008841/2022	STATE OF ODISHA LALU GOUDA VS	BIRAJA PRASANNA DAS VS	// GUDARI /45 /2022 ()
309	ABLAPL/0008842/2022	STATE OF ODISHA SOUMYA RANJAN SAHU VS	SANGRAM KUMAR DAS VS	// BARIPADA TOWN /522 /2022 ()
310	ABLAPL/0008843/2022	STATE OF ODISHA SADHU CHANRAN BARIK VS	ROHIT RANJAN RAY VS	// CHANDABALI /182 /2022 ()
311	ABLAPL/0008844/2022	STATE OF ODISHA SMRUTI RANJAN MOHANTY @ MUNA VS	GAGAN BIHARI SINGH VS	// JAGATPUR /299 /2022 ()
312	ABLAPL/0008845/2022	STATE OF ODISHA RABINDRA JENA VS	UMESH KUMAR LENKA VS	// DHAMNAGAR /6 /2022 ()
313	ABLAPL/0008846/2022	STATE OF ODISHA SANTOSH KUMAR KAR VS	DEEPAK KU SAHOO VS	// / /0 ()
314	ABLAPL/0008847/2022	STATE OF ODISHA JITEN KUMAR MOHANTY VS	SURYANARAYAN BISWAL VS	// PURI SADAR /126 /2022 ()
315	ABLAPL/0008848/2022	STATE OF ODISHA GAURANGA BAG VS	RITURANJAN CHHOTARAY VS	// GAISILET /58 /2022 ()
316	ABLAPL/0008849/2022	STATE OF ODISHA CHINTAN @ SUJEET MALIK VS	DEEPAK KU SAHOO VS	// AUL /88 /2022 ()
317	ABLAPL/0008850/2022	STATE OF ODISHA SUBAS DAS @ CHAUNWA VS	BISWARANJAN DALAI VS	// KUJANGA /177 /2022 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :22/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	ABLAPL/0008851/2022	SRUTIRANJAN BEHERA @ SANTOSH BEHERA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	ATHGARH /174 /2020 () //
319	ABLAPL/0008852/2022	BHIMASEN JENA @ BHIMA JENA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	CAPITAL P.S. /408 /2022 () //
320	ABLAPL/0008853/2022	S. CHANDAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JAGATSINGPUR /162 /2018 () //
321	ABLAPL/0008854/2022	SUNIL KUAMR AGRAWAL VS STATE OF ODISHA	UMAKANTA BARIK VS	AMPANI /77 /2022 () //
322	ABLAPL/0008855/2022	NABIN KUMAR BARIK VS STATE OF ODISHA	CHINMAYA MOHANTY VS	JASHIPUR /180 /2022 () //
323	ABLAPL/0008856/2022	NARAYAN DORA VS STATE OF ODISHA	LALIT SAHU VS	PUINTALA /141 /2022 () //
324	ABLAPL/0008857/2022	GOURA @ GOUR GOPAL DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /275 /2022 () //
325	ABLAPL/0008858/2022	DILLIP @ DILLIP KUMAR DAS VS STATE OF ODISHA	LINGARAJ MOHANTY VS	NADANAKANAN P.S. /80 /2022 () //
326	ABLAPL/0008859/2022	KEDAR DAS VS STATE OF ODISHA	APARESH BHOI VS	BASTA /123 /2022 () //
327	ABLAPL/0008860/2022	GOBINDA BISWAL VS STATE OF ODISHA	SUBRATA PANDA VS	GONDIA /183 /2022 () //
328	ABLAPL/0008861/2022	JAGABANDHU PRADHAN VS STATE OF ODISHA	SUBRATA PANDA VS	DHENKANAL SADAR /311 /2022 () //
329	ABLAPL/0008862/2022	MD. MUBARAK	BISWA KUMAR MISHRA	RARUAN /97 /2021

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	ABLAPL/0008863/2022	STATE OF ODISHA MD. MUBARAK	BISWA KUMAR MISHRA	// JASHIPUR /29 /2022
		VS	VS	()
331	ABLAPL/0008864/2022	STATE OF ODISHA SATYA NARAYAN PATRA	BISHWARANJAN SAHU	// BANGRIPOSI /148 /2022
		VS	VS	()
332	ABLAPL/0008865/2022	STATE OF ODISHA SOUMYA RANJAN PRADHAN @ SITU	SUMIT KUMAR MOHANTY	// DELANGA /189 /2022
		VS	VS	()
333	ABLAPL/0008866/2022	STATE OF ODISHA SHAIKH AKHTAR @ SK. AKHTAR	SATYABRATA DASH	// BALICHANDRAPUR /190 /2022
		VS	VS	()
334	ABLAPL/0008867/2022	STATE OF ODISHA PRANAKRUSHAN SAHOO	SUDEEP KUMAR SARANGI	// KANDARPUR /108 /2022
		VS	VS	()
335	ABLAPL/0008868/2022	STATE OF ODISHA RAJLAXMI PANIGRAHI	SHUBHENDU KUMAR PARIDA	// GOSANINUAGAM /93 /2022
		VS	VS	()
336	ABLAPL/0008869/2022	STATE OF ODISHA RAJLAXMI PANIGRAHI	SHUBHENDU KUMAR PARIDA	// GOSANINUAGAM /94 /2022
		VS	VS	()
337	ABLAPL/0008870/2022	STATE OF ODISHA NIBASH BALIARSINGH	BINAYA BHUSAN ROUSTRAY	// BAIDESWAR /109 /2022
		VS	VS	()
338	ABLAPL/0008871/2022	STATE OF ODISHA NARENDRA NATH DHAR	P.PARIJA	// SORO /310 /2022
		VS	VS	()
339	ABLAPL/0008872/2022	STATE OF ODISHA RANJIT KUMAR PADHI	UMESH CHANDRA PATNAIK	// KHURDA MODEL /350 /2022
		VS	VS	()
340	ABLAPL/0008873/2022	STATE OF ODISHA SUKANTI BHANJA	PRADIPTA BEURA	// KHUNTUNI /138 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0008874/2022	STATE OF ODISHA PRATAP KUMAR MALLIK VS	PRADIPTA BEURA VS	// / /0 ()
342	ABLAPL/0008875/2022	STATE OF ODISHA ANUSAYA PRADHAN VS	JAYAKRISHNA MOHAPATRA VS	// BARIPADA SADAR /106 /2022 ()
343	ABLAPL/0008876/2022	STATE OF ODISHA G. VENKAT RAO VS	AMITAV TRIPATHY VS	// MAHILA (BERHAMPUR) /74 /2022 ()
344	ABLAPL/0008877/2022	STATE OF ODISHA SOUMAYA RANJAN SWAIN VS	RITA SINGH VS	// NEMALO /75 /2022 ()
345	ABLAPL/0008878/2022	STATE OF ODISHA MANAS DAS VS	PRADIPTA BEURA VS	// / /0 ()
346	ABLAPL/0008879/2022	STATE OF ODISHA AJAYA KUMAR PANDA VS	DEEPAK KU SAHOO VS	// / /0 ()
347	ABLAPL/0008880/2022	STATE OF ODISHA RAJKISHORE SAHOO VS	SNEHASIS RAY VS	// CUTTACK VIGILANCE /31 /2011 ()
348	ABLAPL/0008881/2022	STATE OF ODISHA MANORANJAN DASH @ BABU VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /31 /2015 ()
349	ABLAPL/0008882/2022	STATE OF ODISHA SIMANCHAL PRADHAN @ SIMA PRADHAN VS	JYOTIRMAYA SAHOO VS	// / /0 ()
350	ABLAPL/0008883/2022	STATE OF ODISHA KRUSHNA CHANDRA NAYAK @ KAINA VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /84 /2011 ()
351	ABLAPL/0008884/2022	STATE OF ODISHA SK SABIR HOSEN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// BASTA /189 /2022 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :22/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	ABLAPL/0008885/2022	BISWANATH NAYAK @ MUNA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	CHOUHWAR /306 /2022 () //
353	ABLAPL/0008886/2022	KALPATARU JENA @ PAPI VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	ATHGARH /87 /2019 () //
354	ABLAPL/0008887/2022	ABHIJEET MANDAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /82 /2022 () //
355	ABLAPL/0008888/2022	KESHAN SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANKADAHAD /89 /2022 () //
356	ABLAPL/0008889/2022	GIRJAN @ GIDIYAN BARIK VS STATE OF ODISHA	LALIT SAHU VS	BOLANGIR TOWN /341 /2022 () //
357	ABLAPL/0008890/2022	SAMPAD SAHU VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	KANTAMAL /109 /2021 () //
358	ABLAPL/0008891/2022	CHANDRAKANTA ROUT VS STATE OF ODISHA	UDIT RANJAN JENA VS	AINTHAPALI /359 /2022 () //
359	ABLAPL/0008892/2022	KOUSALYA MALIK VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHARMASALA /360 /2022 () //
360	ABLAPL/0008893/2022	RANJAN KUMAR MALIK VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHARMASALA /360 /2022 () //
361	ABLAPL/0008894/2022	BIDYADHAR ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
362	ABLAPL/0008895/2022	PRAMOD BISWAL @ BAPI BISWAL VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	JAGATPUR /284 /2022 () //
363	ABLAPL/0008896/2022	BRAHMANANDA PRADHAN	SWAYAMPRAVA DASH	BAUNISUNI /181 /2021



## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0008897/2022	MANOJ KUMAR BEHERA	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0008898/2022	MIR MOKRAM	SUBRAT KUMAR DAS	SORO /409 /2021
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0008899/2022	BAPI @ BIPINA PATRA	SUJIT KUMAR DAS	MARKAT NAGAR /123 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0008900/2022	SANKAR PRADHAN	MANAS CHAND	TANGI (KHURDA) /376 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0008901/2022	DEBI PRASAD BADAJENA @ FELU	DIPTI REKHA NANDA	BALIPATNA /182 /2022
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0008902/2022	GITANJALI PRADHAN	ASHOK KUMAR ROUT	SALIPUR /211 /2022
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0008903/2022	KUNU @ KRUSHNA CHANDRA SAHOO	MANAS CHAND	TANGI (KHURDA) /376 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0008904/2022	MANUA @ SANJAY SRICHANDAN	BINAYA BHUSAN ROUSTRAY	BAIDESWAR /72 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0008905/2022	RAKESH @ K. RAKESH SENAPATI	DIPTI RANJAN BHOKTA	KHALLIKOTE /388 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0008906/2022	SANJAYA KUMAR PRADHAN	JAYADEBA BEHERA	NAYAGARH /162 /2014
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0008907/2022	RAKESH KUMAR MODAK	AJAYA KUMAR NAYAK	JODA /117 /2016
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0008908/2022	STATE OF ODISHA MAHESH PRASAD BEHERA VS	AMITABH MISHRA VS	// MAHILA (BERHAMPUR) /53 /2022 ()
376	ABLAPL/0008909/2022	STATE OF ODISHA A. KALA PRIYA @ PRIYA RAFIUDDIN KHAN VS	GOKULANANDA MOHAPATRA VS	// BANARAPAL /217 /2022 ()
377	ABLAPL/0008910/2022	STATE OF ODISHA SIBA @ SIBASUNDAR ARANA VS	PRASANT KUMAR BARIK VS	// PIRAHAT P.S /133 /2021 ()
378	ABLAPL/0008911/2022	STATE OF ODISHA AJAY BISHOI @ TUKU VS	UMARANI PANDA VS	// CDA-II /78 /2022 ()
379	ABLAPL/0008912/2022	STATE OF ODISHA DIBYAKANTA NAYAK @ DIBYA VS	UMARANI PANDA VS	// CDA-II /78 /2022 ()
380	ABLAPL/0008913/2022	STATE OF ODISHA URMILA JENA VS	UNMESH CHANDRA JENA VS	// SIMULIA /169 /2022 ()
381	ABLAPL/0008914/2022	STATE OF ODISHA HARISHCHANDRA SAHU @ HARI SAHU VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR SADAR /272 /2022 ()
382	ABLAPL/0008915/2022	STATE OF ODISHA BIJAYA PRADHAN VS	MOHENDRA KUMAR MOHAPATRO VS	// KIAKATA /61 /2022 ()
383	ABLAPL/0008916/2022	STATE OF ODISHA SATYA NARAYAN BARIK VS	SUSHANTA HARICHANDAN VS	// JAGATPUR /307 /2022 ()
384	ABLAPL/0008917/2022	STATE OF ODISHA NIBAS BAI VS	SARFARAZ AHMED VS	// MARKAT NAGAR /131 /2022 ()
385	ABLAPL/0008918/2022	STATE OF ODISHA NIKHIA @ SUSANTA SUNDARAY @ SUSHANTA SUNDARAY VS	SARFARAZ AHMED VS	// KHURDA MODEL /348 /2022 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :22/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	ABLAPL/0008919/2022	ARUN KUMAR DIGAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BHANJANAGAR /288 /2019 () //
387	ABLAPL/0008920/2022	MD. SAMSUDHIN @ CHINU @ MD. SAMSUDDIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /348 /2022 () //
388	ABLAPL/0008921/2022	MD. ARIF HUSSEIN @ CHANDU @ MD. ARIF HUSSAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /348 /2022 () //
389	ABLAPL/0008922/2022	MD. KAZIMMAD @ MD. KAZIM @ GORA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /348 /2022 () //
390	ABLAPL/0008923/2022	BHANUMATI ROUT VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BONTH /117 /2022 () //
391	ABLAPL/0008924/2022	NIRANJAN SAHOO VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	PATKURA /300 /2022 () //